

Vigilance Cases Pending Against Employees of C. P. W. D. and Land Development Office

777. SHRI S. D. SOMASUNDARAM: Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that vigilance cases against the employees of C. P. W. D. and Land and Development Office, New Delhi are pending finalisation for more than eight years ;

(b) if so, the number of such cases ;

(c) the reasons for the delay ; and

(d) the steps proposed to be taken to expedite their disposal ?

THE MINISTER OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI K. K. SHAH): (a) to (d). The information is being collected and will be laid on the Table of the House.

अलमोड़ा जिले में रानीखेत से मासी तक बिजली ले जाना

778. श्री ज० ब० सि० विष्ट : क्या सिंचाई और विद्युत मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या अलमोड़ा जिले में रानीखेत से मासी तक बिजली ले जाने के बारे में सरकार से अनुरोध किया गया है ;

(ख) क्या उन्होंने 6 जून, 1968 को इस बारे में मासी में जनता को आश्वासन दिया था ;

(ग) यदि हां, तो इस संबंध में अब तक क्या प्रगति हुई है और इस कार्य को पूरा करने में कितना समय लगने की संभावना है ; और

(घ) यदि नहीं, तो उसके क्या कारण हैं ?

सिंचाई तथा विद्युत मंत्रालय में उप-मंत्री (श्री सिद्धेश्वर प्रसाद) : (क) और (ख) जी, हां ।

(ग) और (घ) उत्तर प्रदेश राज्य बिजली बोर्ड ने सूचित किया है कि इस क्षेत्र का सर्वेक्षण पूरा हो गया है और 29.25 लाख रुपये की लागत का प्राक्कलन तैयार किया गया है । बोर्ड धन के उपलब्ध होने पर इस काम को आरंभ करेगा ।

Industrial Finance Corporation

779. SHRI K. LAKKAPPA :
SHRI A. SREEDHARAN :
DR. SUSHILA NAYAR :

Will the Minister of FINANCE be pleased to state:

(a) the amount of loss which the Industrial Finance Corporation have suffered since its inception, year-wise, on account of irregularities, thefts and stock shortages;

(b) whether the matter was looked into and if so, the result thereof; and

(c) the steps taken by Government to find out the drawbacks and to bring about improvements in the working ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI): (a) to (c). The Industrial Finance Corporation of India is an all India Financial Institution which gives financial assistance to the industrial concerns in the country. It is neither a commercial nor an industrial undertaking. As such it maintains only stocks of certain stationery articles, furnitures, typewriters, office cycles, motor vehicles etc. Since the inception of the Corporation in July, 1948 there has been only one case of loss of an office cycle by theft in February, 1960. After making the necessary enquiry, the Corporation wrote off a sum of Rs. 100/- out of the written down value